'c) if not, what are the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) to (c). Information is being collected and will be laid on the Table of the House as soon as it is available.

JOINT SERVICE CADRES BETWEEN DELHI AND HIMACHAL PRADESH

- 701. SHRI SURJIT SINGH ΑT WAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is any proposal to separate the joint service cadres between Dehi and Himachal Pradesh; and
- (b) what is the number of Central cadre officers in both the States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) The Delhi, Himachal Pradesh and Andaman and Nicobar Islands Civil Service is a Central Civil Service and the Delhi, Himachal Pradesh and Andaman and Nicobar Islands Police Service is a Central Police Service. The number of officers of these Services working under the Delhi Administration and the Govem-ment of Himachal Pradesh is as follows:-

.. 68 Delhi Administration Government of Himachal Pradesh 50

WAGE BOARDS FOR TRON ORE, LIMESTONE AND DOLOMITE MINING INDUSTRIES

702. SHRI BALACHANDRA ME-NON: SHRI M. V. BHADRAM:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Central Wage Boards for Iron Ore, Limestone and

Dolomite Mining Industries have sul»-mitted their reports to Government;

to Questions

(b) if so, what are the main recommendations of these Wage Boards?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) Copies of Government Resolutions on the subject are enclosed. [See Appendix LX, Annexure No. 26.] Reports of the two Wage Boards have been placed in the Parliament Library.

INDUSTRIAL COMMITTBI ON COTTOSC **TEXTILES**

703. SHR1 BALACHANDRA UM-

> NON: SHRI M. V. BHADRAM:

Will the Minister of LABOUR ANB REHABILITATION be pleased t<>> state:

- (a) whether it is a fact that Ger-ernment had convened the second session of the Industrial Committee o» Cotton Textiles recently; and
- (b) if so, whether any recommea-dations have been made to Government and what are the details thereof?

THE MINISTER OF STATE IN !THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) Yes.

(b) The Main Conclusions/Recommendations of the Committee ara contained in the attached statement. [See Appendix LX, Annexure No. 27.]